# IN THE HIGH COURT OF MADHYA PRADESH AT INDORE

# **BEFORE**

# HON'BLE SHRI JUSTICE PREM NARAYAN SINGH ON THE 25<sup>th</sup> OF JANUARY, 2024

# CRIMINAL REVISION No. 2967 of 2019

#### **BETWEEN:-**

- 1. RAJNISH GOYAL PROP. AGRASEN MEDICOZ, 16, BHAGWATI MARKET, SHRIMALIVAS, RATLAM (MADHYA PRADESH)
- 2. ASHWANI KUMAR S/O ABHAY KUMAR MEHTA M/S MEHTA FIRM,
  1/3 SATIMARG MUSDDIPURA
  (MADHYA PRADESH)

....PETITIONER

(SHRI H. C. TRIPATHI- ADVOCATE)

#### **AND**

THE STATE OF MADHYA PRADESH AUSHADHI NIRIKSHAK RATLAM, DRUG AND AUSHADHI KARYALAYA CIVIL HOSPITAL, RATLAM (MADHYA PRADESH)

....RESPONDENTS

(SHRI GAURAV RAWAT - DY. GOVT. ADOVOCATE)

# CRIMINAL REVISION No. 3101 of 2019

## **BETWEEN:-**

- 1. RAIJAR PHARMACUTICALS
  67, RAJMAHAL COLONY LALBAG ROAD INDROE
  (MADHYA PRADESH)
- 2. RAJARAM BADHWANI OCCUPATION: PROPRIETOR RAIJAR PHARMACUTICALS 67, RAJMAHAL COLONY LALBAG ROAD INDROE (MADHYA PRADESH)

- 3. KAMAL KATKANI S/O PRO. SHRI KAMAL CHEMIST 19, SHRI MALIWAS, (MADHYA PRADESH)
- 4. SURESH KUNDLANI
  S/O RAM DAS KUNDLANI
  OCCUPATION: PRO. KARAN FARMA
  343 FIRST FLOOR DAVABAZAR
  13-14, RNT MARG INDORE,
  R/O 52, SINDHU NAGAR
  (MADHYA PRADESH)

....PETITIONER

(SHRI H C TRIPATHI - ADVOCATE)

#### **AND**

THE STATE OF MADHYA PRADESH DRUG INSPECTOR RATLAM DRUG AND MEDICINE OFFICE CIVIL HOSPITAL RATLAM (MADHYA PRADESH)

....RESPONDENTS

### (SHRI GAURAV RAWAT - DY. GOVT. ADVOCATE)

These revisions coming on for orders this day, the court passed the following:

#### ORDER

This order shall govern the disposal of these revision petitions as they are arisen out of same orders dated 10.05.2019 and 22.05.2019 passed by the learned Sessions Judge, Ratlam in S.T. No. 109/2018, hence, they are heard analogously and are being decided by this common order.

- 2. Counsel for the petitioner submits that the matter has already been decided finally by learned trial court. Hence, these petitions have become rendered infructuous, hence prays for withdrawal of the same.
- 3. In view of the aforesaid, both the revision petitions are dismissed as withdrawn.

sumathi

